

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

54. C.P. 127/2019

CORAM :SHRI BHASKARA PANTULA MOHAN, MEMBER (J)
SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **16.03.2020**

NAME OF THE PARTIES:- First Virasat Realcon Pvt Ltd

V/s

DDPL Global Infrastructure Pvt Ltd & Ors

SECTION 59 OF COMPANIES ACT, 2013

ORDER

At request, list this matter on 21.04.2020.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

/RS/

Sd/-
BHASKARA PANTULA MOHAN
Member (Judicial)